

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(WEST) : THC : DELHI  
ORDER/BAIL ROSTER FOR THE MONTH OF NOVEMBER, 2020

In partial modification to this office earlier Order No.598/15675-15702/Bail Power/Gaz./PDJ West 2020 dated 28/09/2020 and in exercise of powers vested in the undersigned, the following Additional Sessions Judges are hereby authorized under Section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the West Police District of Delhi as mentioned against their names, **with effect from 02/11/2020:-**


Sl. No.	Date	Name of the Officer	Room No.	PS indicated at Point
03	02/11/2020, 05/11/2020, 10/11/2020, 17/11/2020, 20/11/2020, 25/11/2020	Shri Pooran Chand, ASJ-02	154	Jurisdiction A
04	02/11/2020, 05/11/2020, 10/11/2020, 17/11/2020, 20/11/2020, 25/11/2020	Shri Sunil Beniwal, Spl. Judge, NDPS Act	132	Jurisdiction B
04	03/11/2020, 06/11/2020, 09/11/2020, 11/11/2020, 18/11/2020	Shri Lal Singh, ASJ-05	17	Jurisdiction A
05	03/11/2020, 06/11/2020, 09/11/2020, 11/11/2020, 18/11/2020	Shri Samar Vishal, ASJ-08	33	Jurisdiction B
06	04/11/2020, 12/11/2020, 19/11/2020, 23/11/2020, 27/11/2020	Shri Vishal Singh, ASJ-03	13	Jurisdiction A
07	04/11/2020, 12/11/2020, 19/11/2020, 23/11/2020, 27/11/2020	Shri Ankur Jain, ASJ (SFTC) 01	221	Jurisdiction B
08	07/11/2020, 21/11/2020, 24/11/2020, 26/11/2020, 28/11/2020,	Shri Manish Gupta, ASJ-04	229	Jurisdiction A
09	07/11/2020, 21/11/2020, 24/11/2020, 26/11/2020, 28/11/2020,	Shri Gorakh Nath Pandey, Ld. ASJ-09 (POCSO)	113	Jurisdiction B

*Adhwe*  
27/11/2020

Sl. No.	Name of the Police Station & Investigating Agencies	Court Complex & District
Jurisdiction A	Paschim Vihar West (earlier known as Mianwalli Nagar), Paschim Vihar East (earlier known as Paschim Vihar), Crime Branch, Tilak Nagar, Pending bail applications of Vikas Puri, Khyala, Moti Nagar, Punjabi Bagh, EOW, Patel Nagar, Ranjit Nagar, Pending bail applications of Janakpuri.	West District
Jurisdiction B	Anand Parbat, Mayapuri, Janak Puri Metro, Kirti Nagar, Nihal Vihar, CAW Cell of West Police District, Raja Garden Metro Railway Police Station, Pending bail applications of Uttam Nagar, Hari Nagar, Ranhola, Mundka, Rajouri Garden, Nangloi.	West District

**Clarification :-**

The designated Courts shall consider all bail matters concerning the jurisdiction vested with them as above, including hearing on all applications wherein any interim bail has been in operation, application for cancellation of bail and/or any other matter connected thereto.

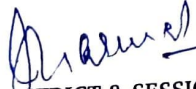
  
 (DHARMESH SHARMA)  
 PRINCIPAL DISTRICT & SESSIONS JUDGE  
 (WEST DISTRICT)

No. 659/17470-17492 /Bail Power/Gaz./PDJ West/2020

Dated, Delhi the 27/10/2020

**Copy forwarded to:-**

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Branch Incharge, Administration Branch, Filing Section (West), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Government of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the District & Sessions Judge (West), Tis Hazari Courts, Delhi.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.

  
 PRINCIPAL DISTRICT & SESSIONS JUDGE  
 (WEST DISTRICT)